

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/857/2019 IN MA/216/2019 IN CP/468/IB/2017
NAME OF PETITIONER : Shark Dyeing Mills (Tirupur surya hitech apparels pvt ltd)
NAME OF RESPONDENT : G V Ravikumar & 2 others
SECTION : Sec 39 of IBC

ORDER

The Petitioner is represented by Ld. Counsel Ms. K. Priyanka and the Respondents are represented by Ld. Counsel Mr. B. Dhanaraj through video conference mode.

While this Application was taken up for hearing today, one Junior Counsel Ms. K. Priyanka appeared on behalf of the Counsel on record Ms. Ambili Menon, Advocate who is unable to present the facts of the case before the Adjudicating Authority.

The Application is **dismissed for non-prosecution.**

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

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(R. SUCHARITHA)
MEMBER (JUDICIAL)